

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 619
CAA-47/ND/2021

IN THE MATTER OF:

M/s. Janki Vallabh Trading Pvt. Ltd.

...APPLICANT

Section

U/s 230-232

Order delivered on 28.09.2022
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Mr. Abhay K Das Adv. & Mr.
Abhishek Thakur PCS

For the RD

:Adv.Shankari Mishra

For the OL

:Ms.Hemlata Rawat, Adv.

For the Income Tax Department

:

ORDER

Due to paucity of time, matter is adjourned to 20.10.2022.


(COURT OFFICER)